## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 135(ND)13 CA. NO.

CORAM:

PRESENT:

SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

**NAME OF THE COMPANY:** M/s Puneet Bagrodia V. Digital Properties and Hotels Pvt. Ltd & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. V. Siddharth, Adv. for the Biddhard
Refitioner

2. Manish Gubta Adv. for Respondents M.

## ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given three weeks' time as a last opportunity to file the rejoinder to the reply of the respondent.

List on 28.10.2016.

าห. varagnarajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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